

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

New Delhi, dated the 27.08.2018

**Office Memorandum**

**Subject:-Weekly Report in respect of important developments in CBEC for the week –20.08.18 to 24.08.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –20.08.18 to 24.08.18.

**1. Administrative Changes:-**

- Order regarding transfer/posting in the grade of AC/DC of IRS(C&CE) Group A officers, has been issued vide Office Order No. 125/2018 dated 21.08.2018.
- Order regarding appointment of Shri Ravi Pratap Singh, IRS (C&CE:1995) Group A officer as Joint Secretary (COFEPOSA) in the Central Economic Intelligence Bureau (CEIB) under Department of Revenue, has been issued vide Office Order No. 126/2018 dated 24.08.2018.

**2. Legislative Changes:-**

- Notification No. 75/2018-Cus.IV dated 21.08.2018 issued for I.C.D. Karanja Terminal.

(Hemambika R. Priya )  
Commissioner(Coordination)

1. Chairman, CBIC
2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
6. Member(Budget & Investigations)
7. Member(Admn)

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